

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1258**

**TO BE ANSWERED ON THE 18TH DECEMBER, 2018/AGRAHAYANA 27, 1940
(SAKA)**

IMMORAL TRAFFIC ACT

1258. SHRI GAURAV GOGOI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons arrested, with age and gender segregation, under Section 370 of the Indian Penal Code or the Immoral Traffic (Prevention) Act, 1956 from 2013 to 2018;

(b) whether any research has been undertaken by the Government to study the impact of Section 370 of the Indian Penal Code on the women in prison and if so, the details thereof; and

(c) whether standard operating procedures has been adopted to ensure that women victims of trafficking or those involved in voluntary sex work are not arrested and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per the latest report published by the National Crime Records Bureau, the age group-wise and Gender-wise details of persons arrested (18 yrs and above) under the Immoral Traffic (Prevention) Act, 1956 during 2013-2016 and sections 370 & 370 A of IPC during 2014-2016 are at Annexure-I. Details of juveniles (below 18 yrs of age) apprehended under the Immoral Traffic (Prevention) Act, 1956 during 2013-2016 and the under sections 370 & 370 A of IPC during 2014-2016 is enclosed at Annexure-II.

(b): No Madam.

(c): The bilateral Memorandums of Understanding on Human Trafficking signed by the Government of India with various countries have a provision for protection of victims of trafficking and provide that based on investigation, the persons who have been found as trafficked shall be treated as victims of trafficking and the relevant authorities shall ensure the protection and security of trafficked persons, especially women and children and the trafficked victims shall be treated humanely and with dignity.

Summary Report on Age Group and Gender-wise Persons Arrested (18 yrs and above) during 2013-2016

SL	Crime Heads	18 Yrs & above - Below 30 years			30 Yrs & above - Below 45 years			45 Yrs & above - Below 60 years			60 Yrs & above			Total of overall age group		
		M	F	T	M	F	T	M	F	T	M	F	T	M	F	T
Year:2013 *																
1	Immoral Traffic (Prevention) Act, 1956	8	14	22	4198	2547	6745	553	234	787	32	16	48	4791	2811	7602
Year:2014																
1	Human Trafficking (Sec. 370 & 370A IPC)	465	71	536	549	79	628	132	19	151	8	2	10	1154	171	1325
2	Immoral Traffic (Prevention) Act, 1956	2289	1099	3388	2218	910	3128	551	197	748	29	14	43	5087	2220	7307
Year:2015																
1	Human Trafficking (Sec. 370 & 370A IPC)	628	73	701	724	120	844	149	27	176	19	3	22	1520	223	1743
2	Immoral Traffic (Prevention) Act, 1956	2507	1138	3645	2062	1024	3086	386	175	561	23	8	31	4978	2345	7323
Year:2016																
1	Human Trafficking (Sec. 370 & 370A IPC)	707	129	836	759	145	904	144	32	176	3	4	7	1613	310	1923
2	Immoral Traffic (Prevention) Act, 1956	2063	881	2944	2278	780	3058	426	155	581	37	10	47	4804	1826	6630

Source: Crime in India

* NCRB started collecting data relating to Human Trafficking under Sec 370 and 370 A of IPC from 2014 onwards.

Summary Report on Juveniles Apprehended (Below 18 yrs of age) during 2013-2016

SL	Crime Heads	Juveniles in the age group of									Grand Total		
		Below 12 yrs			12 yrs & above - Below 16 yrs			16 yrs & above - Below 18 yrs			Boys	Girls	Grand Total
		Boys	Girls	Total	Boys	Girls	Total	Boys	Girls	Total			
Year:2013*													
1	Immoral Traffic (Prevention) Act, 1956	0	0	0	2	5	7	6	9	15	8	14	22
Year:2014													
1	Human Trafficking (Sec. 370 & 370A IPC)	0	0	0	1	2	3	4	3	7	5	5	10
2	Immoral Traffic (Prevention) Act, 1956	0	0	0	2	1	3	15	2	17	17	3	20
Year:2015													
1	Human Trafficking (Sec. 370 & 370A IPC)	0	0	0	0	0	0	3	0	3	3	0	3
2	Immoral Traffic (Prevention) Act, 1956	0	0	0	0	0	0	4	5	9	4	5	9
Year:2016													
1	Human Trafficking (Sec. 370 & 370A IPC)	0	0	0	0	0	0	15	6	21	15	6	21
2	Immoral Traffic (Prevention) Act, 1956	0	0	0	0	0	0	0	0	0	0	0	0

Source: Crime in India

* NCRB started collecting data relating to Human Trafficking under Sec 370 and 370 A of IPC from 2014 onwards.